

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4259/01]

Notifications of the Ministry of Health and Family Welfare

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. (SHRIMATI) RITA VERMA): On behalf of SHRI A. RAJA, Sir, I lay on the Table:-

I. A copy each (in English and Hindi) of the Ministry of Health and Family Welfare Notification G.S.R. No. 670(E) dated 17th September, 2001 publishing the Prevention of Food Adulteration (7th Amendment) Rules, 2001, under section 23 of the Prevention of Food Adulteration Act, 1954. [Placed in Library. See No. L.T. 4230/01]

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare, under section 38 of the Drugs and Cosmetics Act, 1940:-

- (1) G.S.R. No. 601(E) dated 24th August, 2000 publishing the Drugs and Cosmetics (6th Amendment) Rules, 2001.
- (2) G.S.R. No. 604 (E) dated 24th August, 2001 publishing the Drugs and Cosmetics (5th Amendment) Rules, 2001. [Placed in Library. For (1) and (2) see No. L.T. 4232/01]
- (3) G.S.R. No. 700 (E) dated 28th September, 2001 publishing the Drugs and Cosmetics (7th Amendment) Rules, 2001. [Placed in Library. See No. L.T. 4199/01]

REPORTS OF THE STANDING COMMITTEE ON FINANCE

श्री एस.एस. अहलुवालिया (झारखंड) : मैं वित्तीय दायित्व और बजटीय प्रबंध विधेयक, 2000 और परक्राम्य लिखत (संशोधन) विधेयक, 2001 के संबंध में वित्त संबंधी स्थायी समिति (तेरहवीं लोक सभा) के अठारहवें और उन्नीसवें प्रतिवेदनों की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा घटल पर रखता हूँ।